

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :04/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/37696/2024 ARBP/78/2024	M/S. VIPUL LIMITED, NEW DELHI VS M/S. NIDAN, BERHAMPUR	SATYA SMRUTI MOHANTY VS	// ( //
2	D-ARBP/37850/2024 ARBP/79/2024	M/S. AMAR UDYOG, SUNDERGARH VS SAROJ MANJARI DEVI	PRAVAT KUMAR NAYAK VS	// ( //
3	D-BLAPL/25703/2024 BLAPL/9011/2024	NIBASH @ MITILSH JENA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	CUTTACK SADAR /321 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000120/2024
4	D-BLAPL/26657/2024 BLAPL/9012/2024	RANJEET SABAR @ RANJEET SHABAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /175 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000942/2024
5	D-BLAPL/25987/2024 BLAPL/9013/2024	SUJIT KUMAR BEHERA VS STATE OF ODISHA	LAXMIDHAR DASH VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000444/2024
6	D-BLAPL/26655/2024 BLAPL/9014/2024	NARESH BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /61 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000302/2023
7	D-BLAPL/26643/2024 BLAPL/9015/2024	SWAYANSHU SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LAXMISAGAR P.S. /164 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0000351/2024
8	D-BLAPL/25989/2024 BLAPL/9016/2024	SK. IMRAN @ SK. JAPAN @ SK. JAPANI VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MARINE PS AT BALARAMGADI /3 /2021 3RD ADDL DISTRICT JUDGE, BALASOR ST/0000218/2021
9	D-BLAPL/26631/2024 BLAPL/9017/2024	GOPABANDHU BEHERA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	PATKURA /23 /2023 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000097/2023
10	D-BLAPL/26405/2024 BLAPL/9018/2024	JAGABANDHU PRADHAN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	//0 SPECIAL JUDGE, PURI(Puri) TR/0000109/2024
11	D-BLAPL/26603/2024 BLAPL/9019/2024	MAHESH M VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	NANDAPUR /163 /2023 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT TR/0000141/2023

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12	D-BLAPL/26402/2024 BLAPL/9020/2024	SARAT KUMAR MALLIK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BARI RAMACHANDRAPUR /457 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0002172/2024
13	D-BLAPL/26574/2024 BLAPL/9021/2024	KAMAL LOCHAN KOPE VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /488 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000187/2023
14	D-BLAPL/26642/2024 BLAPL/9022/2024	TULU @ JANMEJAYA NANDA PANIGRAHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BUGUDA /398 /2024 J.M.F.C,BUGUDA(Ganjam) GR/0000377/2024
15	D-BLAPL/26577/2024 BLAPL/9023/2024	YUVRAJ SHAM MANE VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /198 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000169/2023
16	D-BLAPL/26406/2024 BLAPL/9024/2024	BIRESH BADHEI VS STATE OF ODISHA	SURENDRA MOHANTY VS	KATARBAGA /44 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000276/2024
17	D-BLAPL/26326/2024 BLAPL/9025/2024	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /8 /2024 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000020/2024
18	D-BLAPL/26015/2024 BLAPL/9026/2024	DHARMENDRA NAYAK @ HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /39 /2024 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000038/2024
19	D-BLAPL/25687/2024 BLAPL/9027/2024	NAGESH KATAM VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /211 /2023 CIVIL JUDGE(S.D.) CUM A.S.J.(W.C.),MA CT/0000141/2023
20	D-BLAPL/25112/2024 BLAPL/9028/2024	SANOJ PRADHAN @ SANAJ PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /129 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000155/2024
21	D-BLAPL/26180/2024 BLAPL/9029/2024	SIBASANKAR NAIK @ AMAR VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /716 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0001138/2024
22	D-BLAPL/25846/2024 BLAPL/9030/2024	P. VEER SATYANARAYAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIKABALI /32 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000023/2023
23	D-BLAPL/26772/2024	AJIM @ AJIMUDDIN KHAN	PRANAB RANJAN CHHATOI	KHURDA MODEL /294 /2024

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	BLAPL/9031/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) GR/0000648/2024
24	D-BLAPL/26715/2024 BLAPL/9032/2024	BUDHADEV DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TURUMUNGA /236 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0001043/2024
25	D-BLAPL/26567/2024 BLAPL/9033/2024	K. RAMANA @ RAVANA MURTY VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /52 /2023 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000021/2023
26	D-BLAPL/26783/2024 BLAPL/9034/2024	PRASANTA SWAIN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	RANPUR /153 /2024 J.M.F.C.,RANPUR(Nayagarh ) GR/0000230/2024
27	D-BLAPL/26545/2024 BLAPL/9035/2024	CHINTAKAILU BALAKRUSHNA VS STATE OF ODISHA	MOHAMMED RIAZ VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000076/2024
28	D-BLAPL/26488/2024 BLAPL/9036/2024	SRIDHAR KUMAR JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	DHAULI PS /169 /2024 J.M.F.C. IV BHUBANESWAR(Khordha ) CT/0001324/2024
29	D-BLAPL/26599/2024 BLAPL/9037/2024	R.RAGHURAM PATRA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	SURADA /234 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000138/2024
30	D-BLAPL/26310/2024 BLAPL/9038/2024	RAMESH @ RAMESHA CHANDRA SAHOO VS STATE OF ODISHA	AMITABH MISHRA VS	/ /0 J.M.F.C.,BARAMBA(Cuttack) 2(A)CC/0000047/2024
31	D-BLAPL/25120/2024 BLAPL/9039/2024	ELISAYA DIGAL @ ELISIYA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DARINGBADI /129 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000155/2024
32	D-BLAPL/26168/2024 BLAPL/9040/2024	SRABAN MANHIRA VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /192 /2023 A.D.J.,SONEPUR(Sonepur ) SC/0000013/2024
33	D-BLAPL/26541/2024 BLAPL/9041/2024	PRASANTA KUMAR PATTNAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	LAXMISAGAR P.S. /317 /2024 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000325/2024
34	D-BLAPL/26563/2024 BLAPL/9042/2024	SARTA JAGERENGA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PADMAPUR /95 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )

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35	D-BLAPL/26611/2024 BLAPL/9043/2024	STATE OF ODISHA RAGU @ RAGHUNATH NAYAK VS STATE OF ODISHA	UMAKANTA MISHRA VS	TR/0000090/2024 RAJKANIKA /288 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000688/2024
36	D-BLAPL/26717/2024 BLAPL/9044/2024	ISWAR PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	DHARAKOT PS /230 /2024 J.M.F.C.,ASKA(Ganjam) GR/0001289/2024
37	D-BLAPL/26417/2024 BLAPL/9045/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /170 /2024 J.M.F.C,KOMNA(Nuapada ) CT/0000170/2024
38	D-CMAPL/37735/2024 CMAPL/274/2024	HEMA DAS VS COLLECTOR, GANJAM	ADV. VS	// ( //
39	D-CMAPL/38313/2024 CMAPL/275/2024	HIRMICHI SAHU VS GURUBARI SAHU	ADV. VS	// ( //
40	D-CMP/33230/2024 CMP/987/2024	HRUDAYA RANJAN SINGH VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// DISTRICT & SESSIONS JUDGE,SUNDER RFA/0000005/2021
41	D-CMP/34973/2024 CMP/988/2024	PURNA CHANDRA MAHARANA VS PRAKASH NARAYAN SUNDARRAY	SUDHANSU SEKHAR JENA VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2018
42	D-CMP/35003/2024 CMP/989/2024	SUBAL MANDAL VS SAKTIPADA MUKHARJEE	AMIT PRASAD BOSE VS	// CIVIL JUDGE (JD),BALASORE(Baleshwar CS/0000601/1994
43	D-CMP/36917/2024 CMP/990/2024	ROJALIN JENA VS BIMALA BENTKAR	PRAKASH KUMAR MISHRA VS	// CIVIL JUDGE (SD),KEONJHAR(Kendujhar CS/0000202/2019
44	D-CMP/38342/2024 CMP/991/2024	M/S. WESTERN ELECTRICITY SUPPLY COMPANY OF ORISSA LTD., SAMBALPUR VS SUBHALAXMI MEHER	PRASANTA KUMAR TRIPATHY VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal EC/0000012/2014
45	D-CONTC/38034/2024 CONTC/6541/2024	ADITYA DEHURI VS G.KUJUR, DEO, BOUDH	SAUBHAGYA KUMAR SAMAL VS	// ( //

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46	D-CONTC/32904/2024 CONTC/6542/2024	REGIONAL COOPERATIVE MARKETING SOCIETY,BBSR VS MANOJ KUMAR AHUJA, SECRETARY, G.A DEPT.	ADV. VS	// 0 //
47	D-CONTC/34695/2024 CONTC/6543/2024	DR. PRIYADARSHINI SANGHAMITRA SAHOO VS SAHADEV SAMADHIA, OAS(S)	ADV. VS	// 0 //
48	D-CONTC/34797/2024 CONTC/6544/2024	DIGAMBAR PRADHAN@PADHAN VS ANU GARG, IAS	ADV. VS	// 0 //
49	D-CONTC/36622/2024 CONTC/6545/2024	UMESH MISHRA VS JYOTI RANJAN MISHRA,DIRECTOR, ELEMENTRAY EDU.	ADV. VS	// 0 //
50	D-CONTC/36623/2024 CONTC/6546/2024	BUDHADEV MEENAKA VS JYOTI RANJAN MISHRA,DIRECTOR ELEMENTARY EDU.	ADV. VS	// 0 //
51	D-CONTC/37010/2024 CONTC/6547/2024	SULOCHANA MOHANTY VS ASWATHY S, IAS	ADV. VS	// 0 //
52	D-CONTC/37253/2024 CONTC/6548/2024	DIBYARANJAN NAIK VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
53	D-CONTC/37255/2024 CONTC/6549/2024	MANMATH KUMAR SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// 0 //
54	D-CONTC/37513/2024 CONTC/6550/2024	GOKUL CHANDRA NAYAK VS BISHNUPADA SETHI, IAS	ADV. VS	// 0 //
55	D-CONTC/37694/2024 CONTC/6551/2024	HAREKRISHNA PARIDA VS ARAVINDA AGRAWAL, COMMNR. CUM SECY. H.E DEPT.	DINESH KUMAR PANDA VS	// 0 //
56	D-CONTC/37752/2024 CONTC/6552/2024	GITANJALI MALLICK VS JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARY EDU.	ADV. VS	// 0 //
57	D-CONTC/37822/2024	PABAN KUMAR SWAIN	ADV.	//

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	CONTC/6553/2024	VS ASWATHY S., IAS	VS	0 //
58	D-CONTC/38065/2024 CONTC/6554/2024	RAMESH CHANDRA MISHRA VS PARUL PATAWARI, I.A.S	ADV. VS	// 0 //
59	D-CONTC/38129/2024 CONTC/6555/2024	KASHINATH SAHOO VS VIVEK JOSHI, IAS	ADV. VS	// 0 //
60	D-CONTC/37495/2024 CONTC/6556/2024	PRASANTA KUMAR BISWAL VS RADHAKANTA CHHATRI,D.E.O,BARGARH	ADV VS	// 0 //
61	D-CONTC/37686/2024 CONTC/6557/2024	SUBHAM KUMAR DORA VS LAXMAN KUMAR AMAT, OAS	ADV. VS	// 0 //
62	D-CONTC/38373/2024 CONTC/6558/2024	DR. RAGHUNATH MISHRA VS SHALINI PANDIT, SECY., TO GOVT., H AND FW DEPT.	ADV. VS	// 0 //
63	D-CONTC/34106/2024 CONTC/6559/2024	SIVA SANKAR SAHU VS SATYABRATA SAHU,IAS	ADV VS	// 0 //
64	D-CONTC/35181/2024 CONTC/6560/2024	BENUDHAR PARIDA VS SAMARTH VERMA, ADMINISTRATOR,SHREE JAGANNATH TEMPLE,PURI	ADV. VS	// 0 //
65	D-CONTC/36022/2024 CONTC/6561/2024	B.RAJU PATRA VS ANU GARG, SECY., W.R DEPT.	ADV. VS	// 0 //
66	D-CONTC/36841/2024 CONTC/6562/2024	BISHNU CHARAN BEHERA VS MUKESH KUMAR BHAMU, IPS	ADV. VS	// 0 //
67	D-CONTC/37524/2024 CONTC/6563/2024	MANMOHAN MOHANTY VS SANJAY KUMAR SINGH, I.A.S.	ADV VS	// 0 //
68	D-CONTC/38006/2024 CONTC/6564/2024	PUSPITA KUMARI NATH VS	ADV. VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
69	D-CONTC/38089/2024 CONTC/6565/2024	LAXMIMANI SINGH, CDPO, PATTAMUNDAI BHAGIRATHI SAHOO VS PRADEEP KUMAR NAGA, DEO, KENDRAPARA	ADV. VS	// // 0 //
70	D-CONTC/38093/2024 CONTC/6566/2024	JAGABANDHU SWAIN VS PRADEEP KUMAR NAGA, DEO, KENDRAPARA	ADV. VS	// 0 //
71	D-CONTC/38123/2024 CONTC/6567/2024	PRIYADARSHINI CHHATRIYA VS RADHAKANTA GARTIA, DEO, JHARSUGUDA	ADV. VS	// 0 //
72	D-CONTC/38170/2024 CONTC/6568/2024	PRABHAKAR PATRA VS PRABHU KALYANI PATNIK,AGCS	ADV. VS	// 0 //
73	D-CONTC/32962/2024 CONTC/6569/2024	B.M., INDIAN BANK, NAYASADAK, CUTTACK VS DHRUBA CHARAN SAHOO	SITANSU KUMAR DEY VS	// 0 //
74	D-CONTC/36176/2024 CONTC/6570/2024	NABIN KISHORE PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
75	D-CONTC/36181/2024 CONTC/6571/2024	CHANDRAKANTI PANDEY VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
76	D-CONTC/36184/2024 CONTC/6572/2024	ANADI CHARANA PRUSETH VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
77	D-CONTC/36188/2024 CONTC/6573/2024	ROHITASWA NAIK VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
78	D-CONTC/36190/2024 CONTC/6574/2024	RANCHANA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
79	D-CONTC/36192/2024 CONTC/6575/2024	BHUBANESWAR PRADHAN VS SASWATA MISHRA, IAS	ADV. VS	// 0 //

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80	D-CONTC/36194/2024 CONTC/6576/2024	MOTIMALA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
81	D-CONTC/36197/2024 CONTC/6577/2024	CHANDRAKANTI DEVI VS VISHAL KUMAR DEV, IAS	ADV. VS	// 0 //
82	D-CONTC/36428/2024 CONTC/6578/2024	RAGHUNATH NAYAK VS ASWATHY S., IAS	ADV. VS	// 0 //
83	D-CONTC/36431/2024 CONTC/6579/2024	PURNA CHANDRA PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
84	D-CONTC/36434/2024 CONTC/6580/2024	BENUDHAR PATEL VS SASWATA MISHRA, IAS	ADV. VS	// 0 //
85	D-CONTC/37383/2024 CONTC/6581/2024	NANDA KISHORE SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
86	D-CONTC/37387/2024 CONTC/6582/2024	SUNITA PAIKRAY VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CRLA/24837/2024 CRLA/857/2024	HANAN KHAN@ABDUL VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	MAHANGA /148 /2021 A.D.J. SALIPUR(Cuttack) ST/000034/2021
88	D-CRLA/25396/2024 CRLA/858/2024	DAMBARUDHAR DASH@DHADI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	NAYAPALLI P.S. /199 /2017 3RD ADJ BHUBANESWAR(Khordha ) CT/0000270/2017
89	D-CRLA/26178/2024 CRLA/859/2024	CHANDANESWAR NAYAK VS STATE OF ODISHA	MITALEE JESTHI VS	PHULBANI SADAR /31 /2012 ADJ-CUM-SPL.JUDGE(VIG),PHULBANI ST/0000068/2016
90	D-CRLA/23302/2024 CRLA/860/2024	BIBHISAN@BIVISHAN SUNA VS STATE OF ODISHA	RAJJEET ROY VS	ULLUNDA /63 /2020 CHILDRENS COURT, SONEPUR(Sonepur Spl/0000008/2020
91	D-CRLA/25412/2024	JUBARAJ SUNA	SARAT KUMAR JENA	BARGARH RURAL /211 /2023

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	CRLA/861/2024	VS STATE OF ODISHA	VS	A.D.J.,BARGARH(Bargarh ) Spl/0000110/2023
92	D-CRLA/25506/2024 CRLA/862/2024	TOPHAN POLEI@TOFAN PALEI VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /266 /2020 SPL JUDGE, KHALLIKOTE(Ganjam) Spl/0000009/2020
93	D-CRLA/25540/2024 CRLA/863/2024	RAJESH KULESIKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	RAYAGADA TOWN /215 /2022 DIST.& SESSIONS JUDGE,RAYAGADA(I CT/0000004/2023
94	D-CRLA/25595/2024 CRLA/864/2024	UTTAM MOHANTY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /258 /20 ADJ,KODALA(Ganjam) ST/0000123/2020
95	D-CRLA/25850/2024 CRLA/865/2024	MADHU NAHAK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /141 /2019 ADJ,KODALA(Ganjam) ST/0000178/2020
96	D-CRLMA/26438/2024 CRLMA/161/2024	BIDYADHAR PRADHAN VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 DISTRICT & SESSIONS JUDGE, BHAWA CRA/0000023/1994
97	D-CRLMC/25457/2024 CRLMC/3382/2024	SATYARANJAN DAS VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	CHANDIPUR /1 /2019 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000007/2019
98	D-CRLMC/25586/2024 CRLMC/3383/2024	SUMA PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NAYAPALLI P.S. /65 /2018 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000607/2018
99	D-CRLMC/25960/2024 CRLMC/3384/2024	ROHIT JAGAT VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BODEN /105 /2020 A.D.J.,NAWAPARA(Nuapada ) ST/0000013/2021
100	D-CRLMC/26064/2024 CRLMC/3385/2024	SNEHALATA MOHANTY VS STATE OF ODISHA	AVIJIT PATNAIK VS	SAMBALPUR VIGILANCE /32 /2023 A.D.J CUM SPL.JUDGE(VIG.),SAMBALP GR/0000029/2023
101	D-CRLMC/26372/2024 CRLMC/3386/2024	UGRASEN JENA VS RAJLAXMI JENA	LINGARAJ SARANGI VS	/ /0 JUDGE FAMILY COURT-II,BHUBANESW CRL.EXN/0000029/2023
102	D-CRLMC/25572/2024 CRLMC/3387/2024	KANCHAN BEHERA VS	BHABANI SANKAR MISHRA VS	BHADRAK RURAL /210 /2017 A.D.J.,BHADRAK(Bhadrak )

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103	D-CRLMC/26376/2024 CRLMC/3388/2024	STATE OF ODISHA SUDAM POLAI VS SIBARAM POLAI	DEEPAK RANJAN PARIDA VS	ST/0000165/2017 / /0 A.D.J.,TALCHER(Anugul ) CRA/0000011/2024
104	D-CRLMC/26190/2024 CRLMC/3389/2024	SUDARSHAN MODAK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANKI /32 /2024 P.O SPL.COURT SC AND ST (POA) ACT, CT/0000032/2024
105	D-CRLMC/25372/2024 CRLMC/3390/2024	SARASWATI BARIK VS STATE OF ODISHA	PRATIK NAYAK VS	KAKATAPUR /107 /2023 J.M.F.C.,NIMAPARA(Puri) GR/0000606/2023
106	D-CRLMC/26442/2024 CRLMC/3391/2024	SARBESWAR BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	BASELI SAHI PS /37 /2015 J.M.F.C. (II), PURI(Puri) GR/0000565/2015
107	D-CRLMC/25870/2024 CRLMC/3392/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	ARABINDA TRIPATHY VS	BAIDESWAR /30 /2013 ASSISTANT SESSION JUDGE, BANKI(CU ST/0000014/2014
108	D-CRLMC/22752/2024 CRLMC/3393/2024	LAXMAN KUMAR JENA VS STATE OF ODISHA(VIG)	JAGAMOHAN PATTANAIAK VS	CUTTACK VIGILANCE /7 /2021 A.D.J.-ADDL.SPL.JUDGE (VIG),BHUBAN GR/0000035/2021
109	D-CRLMC/26005/2024 CRLMC/3394/2024	AMAR KANTA PADHY VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/0000345/2014
110	D-CRLMC/26163/2024 CRLMC/3395/2024	JADAV @ JADAB @ JAWAHARLAL DALEI VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	PATTAPUR (ASKA) /38 /2016 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000223/2024
111	D-CRLMC/25566/2024 CRLMC/3396/2024	SWARNALATA RAUT VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BALASORE TOWN /255 /2020 S.D.J.M.,BALASORE(Baleshwar) CT/0000926/2020
112	D-CRLMC/26191/2024 CRLMC/3397/2024	TUNA BISOYI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /41 /2011 ADDL.DISTRICT SESSIONS CUM SPL JU ST/0000163/2013
113	D-CRLMC/26192/2024 CRLMC/3398/2024	MUNA CHOUDHURY@GUMA@BANGRA@AMBIKA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /208 /2009 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000540/2009

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114	D-CRLMC/23745/2024 CRLMC/3399/2024	BHAGIRATHI BAGARTI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// J.M.F.C.,MADANPUR-RAMPUR(Kalahand CMC/0000048/2024
115	D-CRLMC/25792/2024 CRLMC/3400/2024	KRUSHNA DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /65 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000063/2024
116	D-CRLMC/26589/2024 CRLMC/3401/2024	LALA@SUSANTA @BIKAS BARIK VS STATE OF ODISHA	PITAMBAR JENA VS	BARIA /10 /2009 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000110/2009
117	D-CRLMC/25226/2024 CRLMC/3402/2024	SOUMYA RANJAN DALEI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	KHARABEL NAGAR P.S. /62 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000203/2024
118	D-CRLMP/25984/2024 CRLMP/1259/2024	SUSANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 ( //
119	D-CRLMP/22870/2024 CRLMP/1260/2024	SANTANU KUMAR PANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	//0 ( //
120	D-CRLMP/26475/2024 CRLMP/1261/2024	SANGHAMITRA SWAIN VS STATE OF ODISHA	SIDHARTHA DAS VS	//201 /2024 ( //
121	D-CRLMP/24306/2024 CRLMP/1262/2024	SOUMYA PRAKASH BEHERA VS STATE OF ODISHA	SURYA MOHAPATRA VS	//0 JUDGE FAMILY COURT,BALASORE(Bal Crp/0000342/2022
122	D-CRLMP/23755/2024 CRLMP/1263/2024	PRAMOD GHADEI VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 ( //
123	D-CRLREV/23487/2024 CRLREV/473/2024	B.DHARMA PATRO VS B.CHANDINI PATRO	DEBASIS MISHRA VS	//0 DISTRICT & SESSIONS JUDGE,BERHAM CRA/0000063/2023
124	D-CRLREV/26151/2024 CRLREV/474/2024	TRIPATI PRASAD JENA VS HARAPRIYA NAYAK	MANOJ KUMAR MOHANTY VS	//0 JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000253/2019
125	D-CRLREV/25801/2024	PRANAKRUSHNA NAYAK	SURYAKANTA DWIBEDI	CUTTACK VIGILANCE /65 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLREV/475/2024	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000044/2017
126	D-CRLREV/26749/2024 CRLREV/476/2024	JEETENDRA JHA@JITENDRA JHA @ JITEN VS SHIBAJI CHARAN NAYAK	JUGALA KISHORE PANDA VS	// A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000005/2016
127	D-CRP/36954/2024 CRP/27/2024	MAHESH NARAYAN PAREEK VS SANTOSH KUMAR DALAI	RAJA DIGBIJAY KISHORE DASH VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghapur) MS/0000031/2023
128	D-CRP/38550/2024 CRP/28/2024	OFFICERS HOUSING COOPERATIVE SOCIETY LTD. VS M/S. DEVAVRAT HOMES PVT. LTD., BBSR	SOUMYA MISHRA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000131/2024
129	D-FAO/37294/2024 FAO/417/2024	MANAGER LEGAL, CHOLLA MS GENERAL INSURANCE CO.LTD.,KHURDA VS MILI MALIK	GIRIJA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPENSATION EC/0000004/2023
130	D-FAO/37297/2024 FAO/418/2024	THE MANAGER LEGAL M/S.CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED, VS JYOTSHNA JENA	GIRIJA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPENSATION EC/0000155/2022
131	D-FAO/36894/2024 FAO/419/2024	SUBODHA KUMAR JAGADEV VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000304/2018
132	D-FAO/38063/2024 FAO/420/2024	MANGAL PRASAD VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000008/2023
133	D-MACA/37090/2024 MACA/896/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD. BBSR VS MANOJ MAJHI	ANUPAM DASH VS	// V MACT,KHURDA(Khordha ) Mac/0000013/2021
134	D-MACA/37266/2024 MACA/897/2024	B.M., CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD.,KHURDA VS LOCHAN BARADA	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000040/2021
135	D-MACA/38225/2024 MACA/898/2024	PRADIP BHOI VS BHAGYADHARA DALAI	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000502/2020
136	D-MACA/34414/2024 MACA/899/2024	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., SAMBALPUR VS	ANUPAM DASH VS	// A.D.J.,TITILAGARH(Balangir)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-MACA/38078/2024 MACA/900/2024	KHUSIRAM BHOI D.M., NEW INDIA ASSURANCE CO.LTD., SUNDARGARH VS KHITESWARI MALIK	PRASANTA KUMAR MAHALI VS	Mac/0000009/2019 // 3RD.M.A.C.T.,ROURKELA(Sundargarh)
138	D-RPFAM/37944/2024 RPFAM/254/2024	RAMESH CHANDRA MAHARANA VS SUNANDA MAHARANA	JYOTI PATNAIK VS	Mac/0000074/2021 // JUDGE FAMILY COURT,GANJAM(Ganja
139	D-RSA/36433/2024 RSA/319/2024	PALU SOREN VS KARMU MAJHI @ HEMBRAM	CHITTA RANJAN NANDA VS	Crp/0000068/2022 // A.D.J.,BARIPADA(Mayurbhanj)
140	D-RSA/35956/2024 RSA/320/2024	NIRMALA DAS@SAMAL VS NIRANJAN DAS	SOUMYA MISHRA VS	RFA/0000074/2022 // ADDL SESSIONS JUDGE, KUJANG(Jagats
141	D-RVWPET/33795/2024 RVWPET/203/2024	HRUSHIKESH BEHERA VS UNION OF BANK INDIA	BISWAJIT DAS VS	RFA/0000062/2016 // ()
142	D-TRP(C)/38228/2024 TRP(C)/270/2024	MANASWEETA KUNDA@SAHOO VS HEMANT KUMAR SAHOO	DINESH CHANDRA RAY VS	// JUDGE, FAMILY COURT, BHADRAK(Bh
143	D-TRPCRL/25759/2024 TRPCRL/76/2024	SK.RAHIMUDDIN VS AJIJA FATMA	JAYADEBA BEHERA VS	CP/0000261/2024 //0 JUDGE FAMILY COURT-II,BHUBANESW
144	D-WA/38049/2024 WA/2406/2024	STATE OF ODISHA VS SUKANTI LATA NAYAK	DEBASIS MOHAPATRA, A.S.C. VS	Crp/0000205/2024 // ()
145	D-WA/37976/2024 WA/2407/2024	STATE OF ODISHA VS RATIKANTA DASH	DEBASIS MOHAPATRA, A.S.C. VS	// // ()
146	D-WA/37977/2024 WA/2408/2024	STATE OF ODISHA VS AJAYA KUMAR ROUT	DEBASIS MOHAPATRA, A.S.C. VS	// // ()
147	D-WA/37983/2024 WA/2409/2024	STATE OF ODISHA VS DIGDARSHAN DAS	BIPLAB MOHANTY,A.G.A VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WA/37982/2024 WA/2410/2024	STATE OF ODISHA VS GANGADHAR ROUT	BIPLAB MOHANTY,A.G.A VS	// 0 //
149	D-WA/38051/2024 WA/2411/2024	STATE OF ODISHA VS LAKSHMI KUMARI NAIK	BIPLAB MOHANTY, A.G.A. VS	// 0 //
150	D-WA/38053/2024 WA/2412/2024	STATE OF ODISHA VS PRAFULLA KUMAR BHOI	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
151	D-WA/35177/2024 WA/2413/2024	JAWAHARLAL MOHANTA VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
152	D-WA/37625/2024 WA/2414/2024	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	// 0 //
153	D-WA/38068/2024 WA/2415/2024	STATE OF ODISHA VS MAMATA DAS	M.K. BALABANTARAY,A.G.A VS	// 0 //
154	D-WA/37993/2024 WA/2416/2024	STATE OF ODISHA VS ADIKANDA ROUT	BIPLAB MOHANTY,A.G.A VS	// 0 //
155	D-WA/37716/2024 WA/2417/2024	HARIBANDHU PADHAN VS PATUARI PADHAN	SAIBRATA RATH VS	// 0 //
156	D-WA/38069/2024 WA/2418/2024	PRINCIPAL SECRETARY TO GOVT., PR AND DW DEPTT. VS LALITA MAHAKUD	A.G.A VS	// 0 //
157	D-WA/38249/2024 WA/2419/2024	STATE OF ODISHA VS NIMAI CHARAN KAR	R.N.MISHRA,A.G.A VS	// 0 //
158	D-WP(C)/36172/2024 WP(C)/22115/2024	NARA SASMAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
159	D-WP(C)/33551/2024	ROHIT BHOI	PRASANTA KUMAR MOHANTY (2)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22116/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/38005/2024 WP(C)/22117/2024	PRAKASH KUMAR SAMAL VS R.T.O. BARBIL	CHANDAN MISHRA VS	// 0 //
161	D-WP(C)/38007/2024 WP(C)/22118/2024	AJAYA KUMAR BEHERA VS R.T.O., ANGUL	KHIROD CHANDRA MAJHI VS	// 0 //
162	D-WP(C)/36173/2024 WP(C)/22119/2024	CHANDRAMANI PRADHAN VS STATE OF ODISHA	DR.PATANJALI TRIPATHY VS	// 0 //
163	D-WP(C)/33749/2024 WP(C)/22120/2024	SUKANTI BHOI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
164	D-WP(C)/34950/2024 WP(C)/22121/2024	SANTOSH KUMAR NAIK VS SASHIKALA PATEL	SOUMENDRA PATTANAIAK VS	// 0 //
165	D-WP(C)/36601/2024 WP(C)/22122/2024	SHAIKH HASAN VS STATE OF ORISSA	ASHOK KUMAR MOHANTY VS	// 0 //
166	D-WP(C)/38074/2024 WP(C)/22123/2024	PRABHAT KUMAR BRAHMA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
167	D-WP(C)/38082/2024 WP(C)/22124/2024	DINABANDHU MISHRA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
168	D-WP(C)/37295/2024 WP(C)/22125/2024	KANDARPA ADABAR VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
169	D-WP(C)/36094/2024 WP(C)/22126/2024	DEBENDRA PRASAD DAS VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
170	D-WP(C)/37554/2024 WP(C)/22127/2024	MADHUSUDAN RATH VS	ADYASIDHI MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/38085/2024 WP(C)/22128/2024	STATE OF ODISHA KRISHNA CHANDRA BEHERA VS	JAYANANDA JENA VS	// // 0
172	D-WP(C)/36919/2024 WP(C)/22129/2024	STATE OF ODISHA LAKHYAHIRA LABANYABATI BEHERA VS	NRUSINGH CH. ROUT VS	// // 0
173	D-WP(C)/36146/2024 WP(C)/22130/2024	STATE OF ODISHA PURNA CHANDRA RAJ GURU VS	PREMANANDA MOHANTY VS	// // 0
174	D-WP(C)/37721/2024 WP(C)/22131/2024	STATE OF ODISHA ASHRAF KHAN VS	ARUN KUMAR PATRA VS	// // 0
175	D-WP(C)/38091/2024 WP(C)/22132/2024	STATE OF ODISHA NILAMANI SENAPATI VS	JAYANANDA JENA VS	// // 0
176	D-WP(C)/36414/2024 WP(C)/22133/2024	STATE OF ODISHA KANHU CHARAN MOHAPATRA VS	ABHILASH MISHRA VS	// // 0
177	D-WP(C)/38106/2024 WP(C)/22134/2024	STATE OF ODISHA SYED SHAHRUDDIN AHMED VS	JAYANANDA JENA VS	// // 0
178	D-WP(C)/37741/2024 WP(C)/22135/2024	STATE OF ODISHA DILLIP KUMAR SWAIN VS	DEBENDRA PRADHAN VS	// // 0
179	D-WP(C)/37083/2024 WP(C)/22136/2024	STATE OF ODISHA MAHENDRA PRASAD VS	ASHOK KUMAR SAHOO VS	// // 0
180	D-WP(C)/37774/2024 WP(C)/22137/2024	STATE OF ODISHA SAGARIKA MISHRA VS	RAMAKANTA PANDA VS	// // 0
181	D-WP(C)/37144/2024 WP(C)/22138/2024	THE BRANCH MANAGER ICICI BANK LTD., DHENKANAL BRANCH BIVAKAR LENKA VS	SAKTIDHARA MISHRA VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/37669/2024 WP(C)/22139/2024	DIPTI MANJARI BEHERA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
183	D-WP(C)/38416/2024 WP(C)/22140/2024	MOHINI MOHAN BEHERA VS THE CHAIRMAN UTKAL GRAMEEN BANK, HEAD OFFICER	ASHOK KUMAR BEHERA VS	// 0 //
184	D-WP(C)/37711/2024 WP(C)/22141/2024	IFTEKHAR AHMAD VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
185	D-WP(C)/36754/2024 WP(C)/22142/2024	JAYADEV JATTA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
186	D-WP(C)/38153/2024 WP(C)/22143/2024	PURANJAYA PANIGRAHI VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
187	D-WP(C)/37005/2024 WP(C)/22144/2024	DILLIP KUMAR BARAL@ DILLIP BARAL VS GOVT OF INDIA, NEW DELHI	ANIRUDHA DAS VS	// 0 //
188	D-WP(C)/37029/2024 WP(C)/22145/2024	RATIKANTA TRIPATHY VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
189	D-WP(C)/33353/2024 WP(C)/22146/2024	RABI BEHERA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
190	D-WP(C)/37037/2024 WP(C)/22147/2024	RAMESH CHANDRA DALAI VS STATE OF ORISSA	BANABIHARI RAY VS	// 0 //
191	D-WP(C)/35449/2024 WP(C)/22148/2024	PRAMILA SAHU VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
192	D-WP(C)/37776/2024 WP(C)/22149/2024	PUSPALATA SETHI VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
193	D-WP(C)/37113/2024	KAMALINI DHAL	SAMEER KUMAR DAS	//

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	WP(C)/22150/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/37122/2024 WP(C)/22151/2024	NURSINGH CHARAN MISHRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
195	D-WP(C)/37128/2024 WP(C)/22152/2024	SANJIB KUMAR DWIBEDI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
196	D-WP(C)/37393/2024 WP(C)/22153/2024	UTTAM KUMAR PRAMANIK VS STATE OF ODISHA	SANJIB KUMAR RAY VS	// 0 //
197	D-WP(C)/37912/2024 WP(C)/22154/2024	GAGAN BIHARI SENAPATI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
198	D-WP(C)/38009/2024 WP(C)/22155/2024	BASUDEB BEHERA @ BASUDEV BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
199	D-WP(C)/37787/2024 WP(C)/22156/2024	BHASKAR CHANDRA MUDULI VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
200	D-WP(C)/37908/2024 WP(C)/22157/2024	M/S. ATULYA MINERALS, JURUDI, JAJANG, KEONJHAR. VS COMMISSIONER OF STATE TAX, COMMISSIONERATE OF CT AND GST, CUTTACK	KAJAL SAHOO VS	// 0 //
201	D-WP(C)/37913/2024 WP(C)/22158/2024	ABHIMANYU GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
202	D-WP(C)/37111/2024 WP(C)/22159/2024	ABUBAKAR KHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/36760/2024 WP(C)/22160/2024	JAYAPRAKASH SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
204	D-WP(C)/37948/2024 WP(C)/22161/2024	SAROJ KUMAR MISHRA VS	SRINIVAS MOHANTY VS	// 0

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205	D-WP(C)/37327/2024 WP(C)/22162/2024	STATE OF ODISHA ADWAITA PRASAD SAHOO VS PRINCIPAL SECY TO GOVT OF ODISHA FINANCE DEPT, BBSR	SANTOSH KUMAR PATTANAİK VS	// // 0 //
206	D-WP(C)/37914/2024 WP(C)/22163/2024	ALLHADINI MAHAPATRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
207	D-WP(C)/37987/2024 WP(C)/22164/2024	ANIL KUMAR TANDI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
208	D-WP(C)/37815/2024 WP(C)/22165/2024	SURYAMANI TRIPATHY VS ORISSA INFORMATION COMMISSION	SANTOSH KUMAR DWIVEDY VS	// 0 //
209	D-WP(C)/37542/2024 WP(C)/22166/2024	NABAKISHORE MALLIA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
210	D-WP(C)/37915/2024 WP(C)/22167/2024	SURJYA KUMAR BHUNYA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
211	D-WP(C)/37921/2024 WP(C)/22168/2024	ULLA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
212	D-WP(C)/37945/2024 WP(C)/22169/2024	RAJESH AGHRIA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
213	D-WP(C)/37922/2024 WP(C)/22170/2024	DEBENDRA KUMAR SATAPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
214	D-WP(C)/37583/2024 WP(C)/22171/2024	BIJAYA KUMAR ROUT VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
215	D-WP(C)/37916/2024 WP(C)/22172/2024	DEBASHIS HAZRA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //

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216	D-WP(C)/37923/2024 WP(C)/22173/2024	BIJAYA KUAMR PANIGRAHI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
217	D-WP(C)/37584/2024 WP(C)/22174/2024	BIJAYA KUMAAR ROUT VS THE REVENUE AND DISASTER MANAGEMENT DEPT. OF GOVT. ODISHA, BBSR	SIDHARTHA SANKAR RAY VS	// 0 //
218	D-WP(C)/37919/2024 WP(C)/22175/2024	SHESADEV BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
219	D-WP(C)/37924/2024 WP(C)/22176/2024	PANCHANANA PRUSTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
220	D-WP(C)/37937/2024 WP(C)/22177/2024	PALAKA RAMA RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
221	D-WP(C)/37939/2024 WP(C)/22178/2024	BASANTA KUMAR DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
222	D-WP(C)/37920/2024 WP(C)/22179/2024	NIKHILA NANDA SABAT VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
223	D-WP(C)/37925/2024 WP(C)/22180/2024	PANKAJ NAIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
224	D-WP(C)/37066/2024 WP(C)/22181/2024	RINKI NAIK VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	// 0 //
225	D-WP(C)/37598/2024 WP(C)/22182/2024	KABITA MUDULI @ KABITA KRISHNA MUDULI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
226	D-WP(C)/37934/2024 WP(C)/22183/2024	RAJAN BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
227	D-WP(C)/37926/2024	ARATI SATAPATHY	SHARMISTHA SAMAL	//

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### CASES REGISTERED REPORT AS ON :04/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22184/2024	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/37940/2024 WP(C)/22185/2024	GANGADHAR DASH VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
229	D-WP(C)/37938/2024 WP(C)/22186/2024	BALARAMA DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
230	D-WP(C)/37935/2024 WP(C)/22187/2024	BANAMALI SAHOO VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
231	D-WP(C)/37927/2024 WP(C)/22188/2024	SAMBARIA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
232	D-WP(C)/37936/2024 WP(C)/22189/2024	SANTOSH KUMAR PANIGRAHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
233	D-WP(C)/37928/2024 WP(C)/22190/2024	HIRA PUHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
234	D-WP(C)/37941/2024 WP(C)/22191/2024	NIRANJAN SADANGI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
235	D-WP(C)/38066/2024 WP(C)/22192/2024	JUGAL KISHORE PARIDA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
236	D-WP(C)/37929/2024 WP(C)/22193/2024	AKSHAYA KUMAR PRADHAN VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
237	D-WP(C)/37930/2024 WP(C)/22194/2024	RAJ KISHOR PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
238	D-WP(C)/38073/2024 WP(C)/22195/2024	RAJ KUMAR SHARMA VS	JAGABANDHU SAHU VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/37150/2024 WP(C)/22196/2024	STATE OF ODISHA SANJEEB KUMAR PATRA VS	SAKTIDHARA MISHRA VS	// // ()
240	D-WP(C)/37931/2024 WP(C)/22197/2024	STATE OF ODISHA BIGHNESWAR BEHERA VS	SHARMISTHA SAMAL VS	// // ()
241	D-WP(C)/37932/2024 WP(C)/22198/2024	STATE OF ODISHA PABANA KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // ()
242	D-WP(C)/37835/2024 WP(C)/22199/2024	STATE OF ORISSA MEERA PARIDA VS	ITISHREE TRIPATHY VS	// // ()
243	D-WP(C)/37843/2024 WP(C)/22200/2024	STATE OF ODISHA PADMANAV HOTA VS	LAXMIKANTA MOHANTY VS	// // ()
244	D-WP(C)/37190/2024 WP(C)/22201/2024	STATE OF ODISHA AMAR KUMAR MAHARANA VS	DHANESWAR BEHERA VS	// // ()
245	D-WP(C)/37091/2024 WP(C)/22202/2024	STATE OF ODISHA SHESADEV DASH VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
246	D-WP(C)/37933/2024 WP(C)/22203/2024	STATE OF ODISHA PRAFULLA KUMAR NAIK VS	SHARMISTHA SAMAL VS	// // ()
247	D-WP(C)/37951/2024 WP(C)/22204/2024	STATE OF ODISHA JITENDRA KUMAR MARTHA VS	BIDYADHAR PRADHAN VS	// // ()
248	D-WP(C)/33402/2024 WP(C)/22205/2024	STATE OF ODISHA DURYODHAN SAHOO VS	BIGHNARAJ RATH VS	// // ()
249	D-WP(C)/38248/2024 WP(C)/22206/2024	STATE OF ODISHA M/S. LINGARAJ INFRASTRUCTURE PVT. LTD., BBSR VS	DAYANANDA MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :04/09/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/37196/2024 WP(C)/22207/2024	BIJAYA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
251	D-WP(C)/34007/2024 WP(C)/22208/2024	DEBABRATA BEHERA VS THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS (CBIC), NEW DELHI	PRANAYA KUMAR MISHRA VS	// 0 //
252	D-WP(C)/35230/2024 WP(C)/22209/2024	BKS ENTERPRISES VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	// 0 //
253	D-WP(C)/37757/2024 WP(C)/22210/2024	JHARIA PARIDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
254	D-WP(C)/29735/2024 WP(C)/22211/2024	DURGA PRASAD KOTI VS CHAIRMAN-CUM-MANAGING DIRECTOR, COAL INDIA LIMITED	AKSHAYA KUMAR PANDEY VS	// 0 //
255	D-WP(C)/35162/2024 WP(C)/22212/2024	SMARITA PRADHAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
256	D-WP(C)/35244/2024 WP(C)/22213/2024	PURI BHARAT SANCHAR NIGAM LTD, PURI VS THE PRESIDING OFFICER, CENTRAL GOVT. INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR	BASUDEV BARIK VS	// 0 //
257	D-WP(C)/35164/2024 WP(C)/22214/2024	PRAVATI PARIDA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
258	D-WP(C)/37710/2024 WP(C)/22215/2024	BIMAL KUMAR KAR VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
259	D-WP(C)/34980/2024 WP(C)/22216/2024	SACHINDRA CHANDRA PADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
260	D-WP(C)/37952/2024 WP(C)/22217/2024	SASMITA RANI SATAPATHY VS AJIT KUMAR DAS	BANSHIDHAR SATAPATHY VS	// 0 //
261	D-WP(C)/35179/2024	PURI BHARAT SANCHAR NIGAM LTD.	BASUDEV BARIK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22218/2024	VS THE PRESIDING OFFICER, BBSR	VS	0 //
262	D-WP(C)/35275/2024 WP(C)/22219/2024	SANJEEV KUMAR BEHURA VS COLLECTOR, SUNDARGARH	JAGDISH BISWAL VS	// 0 //
263	D-WP(C)/37957/2024 WP(C)/22220/2024	BIJAY KUMAR SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
264	D-WP(C)/37102/2024 WP(C)/22221/2024	RAJESH KUMAR MAJHI VS MEMBER, BOARD OF REVENUE ODISHA. CUTTACK	SURYAKANTA DWIBEDI VS	// 0 //
265	D-WP(C)/35277/2024 WP(C)/22222/2024	SANJUKTA RAUT VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
266	D-WP(C)/37607/2024 WP(C)/22223/2024	AJAYA KUMAR DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/38385/2024 WP(C)/22224/2024	GANGADHAR DASH VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
268	D-WP(C)/37960/2024 WP(C)/22225/2024	PARITOSH PRADHAN VS OFFICE OF THE INSURANCE OMBUDSMAN	SURATH ROY VS	// 0 //
269	D-WP(C)/35183/2024 WP(C)/22226/2024	BHASKAR MISALU VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
270	D-WP(C)/35285/2024 WP(C)/22227/2024	SHIBANI KAR VS THE MEMBER BOARD OF REVENUE ODISHA	SUKUMAR PANDA VS	// 0 //
271	D-WP(C)/38386/2024 WP(C)/22228/2024	AJAYA GUPTA VS UNION OF INDIA	SAILABALA JENA VS	// 0 //
272	D-WP(C)/37942/2024 WP(C)/22229/2024	CUTTACK CLUB IMFL ON SHOP VS	BIRAJA PRASANNA DAS VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/35188/2024 WP(C)/22230/2024	STATE OF ODISHA BRUNDABAN DASH VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// // ()
274	D-WP(C)/37961/2024 WP(C)/22231/2024	ANNAPURNA SAHOO VS GOVT OF ODISHA	PRASHANTA KUMAR NAYAK VS	// ()
275	D-WP(C)/37608/2024 WP(C)/22232/2024	RASHMI REKHA ROUT VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// ()
276	D-WP(C)/38387/2024 WP(C)/22233/2024	KUNJA BIHARI GUPTA VS UNION OF INDIA	SAILABALA JENA VS	// ()
277	D-WP(C)/35287/2024 WP(C)/22234/2024	SANGRAM BARIK VS STATE OF ODISHA	SATYABRATA DASH VS	// ()
278	D-WP(C)/36210/2024 WP(C)/22235/2024	NARASINGHA SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// ()
279	D-WP(C)/34999/2024 WP(C)/22236/2024	RATIKANTA PARHI VS THE COLLECTOR, BHADRAK	SATYA NARAYAN MISHRA 4 VS	// ()
280	D-WP(C)/38335/2024 WP(C)/22237/2024	GOBINDA CHANDRA TUDU VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// ()
281	D-WP(C)/35368/2024 WP(C)/22238/2024	G. LAKSHMI NARAYAN REDDY VS TAHASILDAR, BHUBANESWAR	SANDHYARANI PANI VS	// ()
282	D-WP(C)/37609/2024 WP(C)/22239/2024	FAKIR MOHAN LENKA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// ()
283	D-WP(C)/35033/2024 WP(C)/22240/2024	JYOTIRANJAN NATH VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/38103/2024 WP(C)/22241/2024	LAXMINARAYAN MAJHI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
285	D-WP(C)/35081/2024 WP(C)/22242/2024	LIPIKA SAHU VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
286	D-WP(C)/37631/2024 WP(C)/22243/2024	NAMITA BEHERA VS ST AND SC MINORITIES AND BACKWARD CLASS WELFARE DEPT., BBSR	BISWABIHARI MOHANTY VS	// 0 //
287	D-WP(C)/37359/2024 WP(C)/22244/2024	BHISMA LOCHAN SARANGI VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/35424/2024 WP(C)/22245/2024	BHUBANESWAR DAS VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
289	D-WP(C)/38553/2024 WP(C)/22246/2024	DIPALI DEBASMITA DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
290	D-WP(C)/35128/2024 WP(C)/22247/2024	LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
291	D-WP(C)/36948/2024 WP(C)/22248/2024	DASARATHI JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
292	D-WP(C)/37780/2024 WP(C)/22249/2024	BALABHADRA ITC, BALASORE VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
293	D-WP(C)/35468/2024 WP(C)/22250/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
294	D-WP(C)/37580/2024 WP(C)/22251/2024	CHIDANANDA JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
295	D-WP(C)/37884/2024	TOFAN SWAIN	SHASHI BHUSAN JENA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22252/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/37660/2024 WP(C)/22253/2024	PANKAJ KUMAR SINGH VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
297	D-WP(C)/35743/2024 WP(C)/22254/2024	BANISHREE SATAPATHY VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
298	D-WP(C)/37885/2024 WP(C)/22255/2024	GOPAL KRUSHNA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
299	D-WP(C)/38568/2024 WP(C)/22256/2024	AMARENDRA PANI VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
300	D-WP(C)/37868/2024 WP(C)/22257/2024	HEMANT MOHANTY VS STATE OF ORISSA	SHASHI BHUSAN JENA VS	// 0 //
301	D-WP(C)/38520/2024 WP(C)/22258/2024	RAJESH KUMAR LENKA VS STATE OF ODISHA	USHARANI PATI VS	// 0 //
302	D-WP(C)/37886/2024 WP(C)/22259/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
303	D-WP(C)/38475/2024 WP(C)/22260/2024	HEMANTA MALIK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
304	D-WP(C)/36937/2024 WP(C)/22261/2024	AKSHAYA KUMAR MOHANTY VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
305	D-WP(C)/37888/2024 WP(C)/22262/2024	D.ISWAR RAO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
306	D-WP(C)/37188/2024 WP(C)/22263/2024	ABHINA BARIK VS	BIYOTKESH MOHANTY VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/35961/2024 WP(C)/22264/2024	STATE OF ODISHA DEBABANDANA APATA VS THE COLLECTOR CUM D.M. GANJAM	AKSHAYA KUMAR PANDEY VS	// // 0 //
308	D-WP(C)/38104/2024 WP(C)/22265/2024	KHIRDHAR MAJHI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
309	D-WP(C)/35132/2024 WP(C)/22266/2024	LALITA MAHANANDIA VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// 0 //
310	D-WP(C)/38108/2024 WP(C)/22267/2024	GOPAL MAHJI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
311	D-WP(C)/37192/2024 WP(C)/22268/2024	MITHUN PUROHIT VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
312	D-WP(C)/37870/2024 WP(C)/22269/2024	LINGARAJ PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
313	D-WP(C)/36476/2024 WP(C)/22270/2024	KUNAL GOUTAM DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
314	D-WP(C)/35995/2024 WP(C)/22271/2024	PRADYUMNA KUMAR SETHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
315	D-WP(C)/38626/2024 WP(C)/22272/2024	BIJAYA BHASKAR SINGH SAMANTA VS DISTRICT SPORTS OFFICER, GANJAM	BIBHU PRASAD DAS VS	// 0 //
316	D-WP(C)/37871/2024 WP(C)/22273/2024	SANTOSH KUMAR SAHU VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
317	D-WP(C)/38544/2024 WP(C)/22274/2024	AMBIKA PRASAD DAS VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-WP(C)/37899/2024 WP(C)/22275/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
319	D-WP(C)/37794/2024 WP(C)/22276/2024	BHIKARI MOHAPATRA VS COMMISSIONER, CONSOLIDATION, ODISHA, BBSR	AMIT PRASAD BOSE VS	// 0 //
320	D-WP(C)/34173/2024 WP(C)/22277/2024	PRASANNA KUMAR SUBUDHI VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
321	D-WP(C)/38588/2024 WP(C)/22278/2024	BIMBADHAR BEHURA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
322	D-WP(C)/37903/2024 WP(C)/22279/2024	SASHIKANTA RANA VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
323	D-WP(C)/36207/2024 WP(C)/22280/2024	SARASHA KUMARI PARIDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
324	D-WP(C)/36231/2024 WP(C)/22281/2024	RAJAT KUMAR NAIK VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
325	D-WP(C)/34842/2024 WP(C)/22282/2024	M/S. RELIANCE RETAIL LIMITED, BBSR VS M/S. S.A. TECHNOLOGIES, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
326	D-WP(C)/36825/2024 WP(C)/22283/2024	RAMANANDA SAGAR MOHANTY VS UNION OF INDIA	SAROJ KUMAR MISHRA VS	// 0 //
327	D-WP(C)/36387/2024 WP(C)/22284/2024	ARATI CHAND VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //
328	D-WP(C)/38624/2024 WP(C)/22285/2024	RASMITA GARNAIK VS THE STATE OF ORISSA	BIDYADHAR MANSING VS	// 0 //
329	D-WP(C)/36096/2024	UMAKANTA GHADEI	AUROBINDA SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22286/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/38521/2024 WP(C)/22287/2024	BIJAY KUMAR PANDA VS BRANCH MANAGER, CANARA BANK, JAJPUR ROAD	BIJAY KUMAR MOHANTY VS	// 0 //
331	D-WP(C)/36396/2024 WP(C)/22288/2024	PANKAJINI PANDA @ PANIGRAHI VS THE SPECIAL LAND ACQUISITION OFFICER LOWER INDRA IRRIGATION PROJECT (L.I.P), KHARIAR	AKASH KUMAR PATTAJOSHI VS	// 0 //
332	D-WP(C)/36266/2024 WP(C)/22289/2024	BHIMASEN SWAIN VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
333	D-WP(C)/37308/2024 WP(C)/22290/2024	BIMBADHAR SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //
334	D-WP(C)/36404/2024 WP(C)/22291/2024	BIJAYA KUMAR KAR VS ABHIMANYU KAR	SABITA RANJAN PATTNAIK VS	// 0 //
335	D-WP(C)/38584/2024 WP(C)/22292/2024	BIRAJA KUMARI PANDIT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
336	D-WP(C)/36380/2024 WP(C)/22293/2024	PRAKASH CHANDRA JENA VS STATE OF ORISSA	HIMANSHU BHUSAN DASH VS	// 0 //
337	D-WP(C)/38371/2024 WP(C)/22294/2024	BABAJI CHARAN PANDA VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
338	D-WP(C)/38041/2024 WP(C)/22295/2024	SMRUTIREKHA CHOUDHURY VS PRINCIPAL COMMISSIONER CT AND GST ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
339	D-WP(C)/38590/2024 WP(C)/22296/2024	SANDHYARANAEE PASAYAT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
340	D-WP(C)/38600/2024 WP(C)/22297/2024	LAXMIDHAR MALLIK VS	KRISHNA CHANDRA SAHU VS	// 0

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341	D-WP(C)/38064/2024 WP(C)/22298/2024	STATE OF ODISHA SUJATARANI DAS VS STATE OF ODISHA	BANABIHARI RAY VS	// // ()
342	D-WP(C)/37125/2024 WP(C)/22299/2024	KRISHNA CHANDRA PANDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
343	D-WP(C)/38438/2024 WP(C)/22300/2024	MADHAB CHANDRA BEHERA VS STATE OF ODISHA	BISHAL BAIVAB VS	// // ()
344	D-WP(C)/37800/2024 WP(C)/22301/2024	ADHIRAJ PATTNAIK VS TAHASILDAR, BERHAMPUR	ANINDYA KUMAR MISHRA VS	// // ()
345	D-WP(C)/38222/2024 WP(C)/22302/2024	RITARANI MUDULI VS STATE OF ODISHA	APARESH BHOI VS	// // ()
346	D-WP(C)/37874/2024 WP(C)/22303/2024	BALAJI MAHAKUD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // ()
347	D-WP(C)/38441/2024 WP(C)/22304/2024	DR. JAYANTA KUMAR MAHALIK VS STATE OF ODISHA	BISHAL BAIVAB VS	// // ()
348	D-ABLAPL/26514/2024 ABLAPL/9740/2024	ANANTA KHATUA @ ANIA CHUA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	BALASORE TOWN /279 /2024 () //
349	D-ABLAPL/25904/2024 ABLAPL/9741/2024	DIJA MALIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	MARINE KASIA /109 /2024 () //
350	D-ABLAPL/26229/2024 ABLAPL/9742/2024	CHANDAN BISWAL @ ABHIJIT BISWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	DHARMASALA /565 /2024 () //
351	D-ABLAPL/26519/2024 ABLAPL/9743/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH SADAR /318 /2024 () //

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352	D-ABLAPL/26439/2024 ABLAPL/9744/2024	BIBHISANA SAGAR VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	PADWA /99 /2024 () //
353	D-ABLAPL/26676/2024 ABLAPL/9745/2024	SANJEEB KHOSLA VS STATE OF ODISHA	SIBA PRASAD MISHRA VS	JEYPORE SADAR /226 /2024 () //
354	D-ABLAPL/26522/2024 ABLAPL/9746/2024	MANOJ SUNA VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	BARGARH /462 /2024 () //
355	D-ABLAPL/26698/2024 ABLAPL/9747/2024	PRADEEP KUMAR PANDA @ PRADIP PANDA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BARIPADA SADAR /132 /2024 () //
356	D-ABLAPL/26751/2024 ABLAPL/9748/2024	DILLIP KUMAR PANIGRAHI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	HARICHANDANPUR /168 /2024 () //
357	D-ABLAPL/26597/2024 ABLAPL/9749/2024	HYDER KHAN VS STATE OF ODISHA	JAGABANDHU SAHU VS	NAWAPARA /111 /2024 () //
358	D-ABLAPL/25374/2024 ABLAPL/9750/2024	LITUNA NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /186 /2024 () //
359	D-ABLAPL/26612/2024 ABLAPL/9751/2024	SUJIT PATTANAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BIKRAMPUR FCI /176 /2024 () //
360	D-ABLAPL/25468/2024 ABLAPL/9752/2024	MANARANJAN BARIK VS STATE OF ODISHA	SISIRA PANIGRAHI VS	RAMBHA (KHALLIKOTE) /731 /2023 () //
361	D-ABLAPL/26274/2024 ABLAPL/9753/2024	KHWAJA RIAJUDDIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	JAGATPUR /425 /2024 () //
362	D-ABLAPL/26427/2024 ABLAPL/9754/2024	JAGA @ JAGABANDHU NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	GOPALPRASAD /242 /2024 () //
363	D-ABLAPL/25888/2024	JHANKAR GHIBELA	UDIT RANJAN JENA	DEOGAON /165 /2024

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	ABLAPL/9755/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/26445/2024 ABLAPL/9756/2024	PRAHALLAD KUMAR PRADHAN VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	LAHUNIPADA /173 /2024 () //
365	D-ABLAPL/26485/2024 ABLAPL/9757/2024	SUBASH CHANDRA RAULA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /552 /2023 () //
366	D-ABLAPL/26564/2024 ABLAPL/9758/2024	RAJANI KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	UDALA /279 /2024 () //
367	D-ABLAPL/26568/2024 ABLAPL/9759/2024	JEBAN SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /150 /2024 () //
368	D-ABLAPL/26527/2024 ABLAPL/9760/2024	ABDUL SAHIL KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /66 /2024 () //
369	D-ABLAPL/26582/2024 ABLAPL/9761/2024	KHAWAJA SIRAJUDDIN VS STATE OF ODISHA	BHUBAN MOHAN BHUYAN VS	JAGATPUR /425 /2024 () //
370	D-ABLAPL/26528/2024 ABLAPL/9762/2024	ABDUL SAHIL KHAN VS STATE OF ODISHA	ANITA SAHOO VS	REMUNA /68 /2024 () //
371	D-ABLAPL/26598/2024 ABLAPL/9763/2024	SUDAM JAYPURIA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /221 /2024 () //
372	D-ABLAPL/26694/2024 ABLAPL/9764/2024	BALARAM MALIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANTAPADA /136 /2024 () //
373	D-ABLAPL/26782/2024 ABLAPL/9765/2024	SMRUTI RANJAN SETHI VS STATE OF ODISHA	RAMAKANTA DAS VS	KHANDAGIRI P.S. /480 /2024 () //
374	D-ABLAPL/25212/2024 ABLAPL/9766/2024	BHAGIRATHI PRADHAN VS	AMLAN SHAKTI PAUL VS	RANPUR /297 /2024 ()

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375	D-ABLAPL/26632/2024 ABLAPL/9767/2024	STATE OF ODISHA MALAYA KUMAR PRADHAN VS	GOREKHANATH DAS VS	// DASPALLA /9 /2024 ()
376	D-ABLAPL/25215/2024 ABLAPL/9768/2024	STATE OF ODISHA NANDU @ SANJAY PARIDA VS	AMLAN SHAKTI PAUL VS	// INDUSTRIAL ESTATE PS /178 /2024 ()
377	D-ABLAPL/25219/2024 ABLAPL/9769/2024	STATE OF ODISHA ASSISH KUMAR DEHURY VS	AMLAN SHAKTI PAUL VS	// ANGUL TOWN /522 /2024 ()
378	D-ABLAPL/26635/2024 ABLAPL/9770/2024	STATE OF ODISHA LILI DAS VS	BEDA PRAKASH PANDA VS	// ASKA /465 /2024 ()
379	D-ABLAPL/26641/2024 ABLAPL/9771/2024	STATE OF ODISHA SUSAMA MOHANTY VS	JAYADEBA BEHERA VS	// DHAULI PS /57 /2024 ()
380	D-ABLAPL/25370/2024 ABLAPL/9772/2024	STATE OF ODISHA SADAM KHAN @ SADAM HUSAN KHAN VS	AMLAN SHAKTI PAUL VS	// JATNI P.S. /86 /2024 ()
381	D-ABLAPL/26663/2024 ABLAPL/9773/2024	STATE OF ODISHA KARTIKESWAR PARIDA @ PABI BEHERA VS	RAMESH CHANDRA BHOI VS	// CHOUDWAR /448 /2024 ()
382	D-ABLAPL/26150/2024 ABLAPL/9774/2024	STATE OF ODISHA NAYAN KUMAR BISWAL VS	HEMANTA KUMAR MOHANTA VS	// BETNOTI /236 /2024 ()
383	D-ABLAPL/26671/2024 ABLAPL/9775/2024	STATE OF ODISHA SK AKIB JABHID VS	JNYANANANDA PANDA VS	// KANPUR /67 /2024 ()
384	D-ABLAPL/26322/2024 ABLAPL/9776/2024	STATE OF ODISHA JAGANNATHA DAS VS	PRADEEP KUMAR DAS VS	// TURUMUNGA /236 /2024 ()
385	D-ABLAPL/26387/2024 ABLAPL/9777/2024	STATE OF ODISHA RANJAN @ RATIRANJAN BEHERA VS	CHEERA RANJAN SATAPATHY VS	// LAXMISAGAR P.S. /442 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/25911/2024 ABLAPL/9778/2024	BHARATI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /164 /2024 () //
387	D-ABLAPL/26614/2024 ABLAPL/9779/2024	MALLI @ MALLIMALA DAS VS STATE OF ODISHA	MD. GOLAM MADANI VS	MARINE KASIA /75 /2024 () //
388	D-ABLAPL/25926/2024 ABLAPL/9780/2024	DINAMANI SELMA VS STATE OF ODISHA	JNYANANANDA PANDA VS	//0 J.M.F.C.,MADANPUR-RAMPUR(Kalahand 2(B)CC/000009/2024
389	D-ABLAPL/26696/2024 ABLAPL/9781/2024	SANTU SK. VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALIANTA P.S. /197 /2024 () //
390	D-ABLAPL/26707/2024 ABLAPL/9782/2024	SK SAHAJAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /245 /2024 () //
391	D-ABLAPL/25939/2024 ABLAPL/9783/2024	NIRANJAN BEHERA @ LUTUN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	AIR FIELD P.S. /203 /2024 () //
392	D-ABLAPL/26067/2024 ABLAPL/9784/2024	NIRAKAR MALLICK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	CHARICHHAKA /105 /2024 () //
393	D-ABLAPL/26152/2024 ABLAPL/9785/2024	CHUIN @ MANAS KUMAR NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /217 /2024 () //
394	D-ABLAPL/26773/2024 ABLAPL/9786/2024	MANJUSHREE PRUSTY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BANTALA /186 /2024 () //
395	D-ABLAPL/26708/2024 ABLAPL/9787/2024	DESINA PATTABI RAMA RAO VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /298 /2024 () //
396	D-ABLAPL/26788/2024 ABLAPL/9788/2024	CHINI MITU PATRA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	GOLANTHARA (BERHAMPUR) /261 /2024 () //
397	D-ABLAPL/26826/2024	RAHUL @ PREM PRADHAN	CHHABI BEHERA	BARANGA /102 /2024

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	ABLAPL/9789/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/26718/2024 ABLAPL/9790/2024	NABA @ NABAGHANA SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /225 /2024 () //
399	D-ABLAPL/26835/2024 ABLAPL/9791/2024	SUSHANTA BAHTRA @ SUSANT BHATRA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KAKIRIGUMMA /79 /2024 () //
400	D-ABLAPL/26816/2024 ABLAPL/9792/2024	SRIKANT ROUT @ DISCO VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	KHETRARAJPUR /171 /2024 () //
401	D-ABLAPL/26202/2024 ABLAPL/9793/2024	RAMESH MEHER VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HEMGIR /251 /2024 () //
402	D-ABLAPL/26205/2024 ABLAPL/9794/2024	GOURANGA CHARAN KESI@GOURANGA CHARAN KESHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /312 /2024 () //
403	D-ABLAPL/26212/2024 ABLAPL/9795/2024	BUBBY JENA@ BABITA JENA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAMACHANDRAPUR /117 /2021 () //
404	D-ABLAPL/26722/2024 ABLAPL/9796/2024	ASWINI KUMAR DASH VS STATE OF ODISHA	DEVASHIS PANDA VS	JAGATSINGPUR /816 /2024 () //
405	D-ABLAPL/26020/2024 ABLAPL/9797/2024	ANANTA RAKSA VS STATE OF ODISHA	PANKAJ KUMAR SAHOO VS	BADMAL /307 /2024 () //
406	D-ABLAPL/26398/2024 ABLAPL/9798/2024	JIBAN SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	JARAPADA /118 /2018 () //
407	D-ABLAPL/26727/2024 ABLAPL/9799/2024	UPENDRA KUAMR TAKRI @ PINKU VS STATE OF ODISHA	S.S.RAY (2) VS	RAYAGADA TOWN /246 /2024 () //
408	D-ABLAPL/26745/2024 ABLAPL/9800/2024	MAHIBU KHAN VS	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /148 /2024 ()

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409	D-ABLAPL/26538/2024 ABLAPL/9801/2024	STATE OF ODISHA SAGAR BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /399 /2024 ()
410	D-ABLAPL/26616/2024 ABLAPL/9802/2024	STATE OF ODISHA KUNAL MOHANTY VS STATE OF ODISHA	DEVASHIS PANDA VS	// LALBAG /143 /2024 ()
411	D-ABLAPL/26618/2024 ABLAPL/9803/2024	STATE OF ODISHA BIKRAM MOHAPATRA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	// LALBAG /163 /2024 ()
412	D-ABLAPL/26307/2024 ABLAPL/9804/2024	STATE OF ODISHA SANGRAM KESHARI MALLICK VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// JAGATSINGPUR /779 /2024 ()
413	D-ABLAPL/26338/2024 ABLAPL/9805/2024	STATE OF ODISHA RAJESH KHORA @ RAJU KHORA VS STATE OF ODISHA	MANORANJAN PADHY VS	// JEYPORE SADAR /127 /2024 ()